

been exercised by the displaced persons after the recommendation made by the D.V.C. Enquiry Committee, the corporation have had no occasion to construct houses for them. Efforts will, however, be made to implement the recommendation whenever demands for houses are made by the displaced persons.

(b) Does not arise.

#### GRANTS TO VINDHYA PRADESH

829. **Shri Randaman Singh:** Will the Minister of Planning be pleased to state:

(a) the total grant given to Vindhya Pradesh during 1954 so far for the improvement of the hill stations under the Five Year Plan;

(b) the main purposes and schemes for which this grant has been sanctioned; and

(c) the amount spent so far and the amount of work completed?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). For the scheme for the development of Amarkantak as a hill station, in 1953-54 (revised estimates) a provision of Rs. 1 lakh was made and the current year's budget includes a provision of Rs. 1 lakh. According to a report of the State Government no expenditure has been incurred so far.

#### ELECTRICITY

830. **Shri Gidwani:** Will the Minister of Irrigation and Power be pleased to state:

(a) what was the total electricity generated in all the public utility power stations in India during the year of 1953; and

(b) how much of electricity was sold to consumers?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) and (b). The information is as follows:

Electricity generated—6,697 Million Kw.

Electricity sold—5,597 Million Kw.

#### TEA INDUSTRY

831. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the percentage of increase in the foreign exchange earned by the export of tea in 1953-54 as compared to the previous year;

(b) the total wage bill paid by the Tea Industry (Plantations and Manufacturers) in each of the above years; and

(c) the profits estimated to be made by the Tea Industry as a whole in 1953-54 as compared to 1952-53?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) 26.3 per cent.

(b) and (c). The required information is not available.

#### APPOINTMENTS

832. **Sardar Hukam Singh:** Will the Minister of Information and Broadcasting be pleased to state the number of appointments carrying pay of Rs. 500/- p.m. or more (both temporary and permanent) made by the Ministry during the past four years?

The Minister of Information and Broadcasting (Dr. Keskar): The information is being collected and will be laid on the Table of the House in due course.

#### इथकरषा उद्योग का वैज्ञानिकन

२३३. { श्री एस० एन० दास :  
श्री एन० एन० मिश्र :

क्या कृषिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इथकरषा उद्योग के वैज्ञानिकन के लिये कोई योजना विचाराधीन है ;

(ख) यदि हां, तो उस योजना की मुख्य रूपरेखा क्या है ;

(ग) क्या इस विषय में राज्य-सरकारों के साथ परामर्श किया गया है ;

(घ) किन किन राज्य सरकारों ने इस प्रस्ताव पर अपने विचार प्रकट किये हैं ;

(ङ) इस योजना के आर्थिक पहलू क्या हैं ; और

(च) क्या इसके फलस्वरूप होने वाली बेकारी के प्रश्न पर विचार करीतया गया है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (f). In paragraphs 47, 81 and 85 to 99 of the Textile Enquiry Committee's Report, the Committee has recommended a scheme for conversion of handlooms into semi-automatic handlooms and powerlooms. The Report of the Committee is at present under consideration in consultation with all the State Governments.

The Report of the Committee has already been laid on the Table of the House and the Report has been circularised to all Members of the Lok Sabha.

#### COTTAGE INDUSTRIES IN ORISSA

834. Shri Sanganna: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Orissa have sent any schemes for the development of cottage industries;

(b) if so, the nature of such schemes; and

(c) the financial assistance given under each category so far?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). A statement is attached. [See Appendix V, annexure No. 74.]

#### HYDROLOGICAL SURVEY OF RIVERS

835. Shri Dhusiya: Will the Minister of Irrigation and Power be pleased to state:

(a) the names of the rivers in different States which are being contour-surveyed for collecting hydrological and other data for the purpose of bringing them under river-valley schemes;

(b) the names of the rivers of which survey has been completed; and

(c) the names of rivers for whose survey and control the consent of foreign Governments has to be obtained?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

#### CO-ORDINATION BETWEEN INDUSTRIAL AND EDUCATIONAL SPHERES

836. Shri Sanganna: Will the Minister of Planning be pleased to state:

(a) whether any further action has been taken on the suggestion made by the Minister of Production on 25th September, 1954 while inaugurating the 13th Chemical Engineering and Technology Association of the Delhi Polytechnic that there should be co-ordination between the industrial and educational spheres so that qualified technicians could be suitably employed; and

(b) if so, the nature of the action taken?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No. Every effort is, however, made to relate training facilities to requirements of technical personnel.

(b) Does not arise.